

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
'B(SMC)' BENCH, KOLKATA  
[Virtual Court Hearing]**

**Before Shri P.M. Jagtap, Vice-President**

**I.T.A. No. 737/KOL/2019  
Assessment Year: 2015-2016**

**Rajesh Kumar Agarwal & Sons HUF,..... Appellant**  
**C/o. Subash Agarwal & Associates, Advocates,**  
**Siddha Gibson,**  
**1, Gibson Lane, Suite 213, 2<sup>nd</sup> Floor,**  
**Kolkata-700069**  
**[PAN:AALHR4900H]**

**-Vs.-**

**Income Tax Officer,..... Respondent**  
**Ward-3(3), Darjeeling,**  
**AJC Bose Road, Ward No. 11,**  
**P.O. Darjeeling,**  
**West Bengal-734001**

**Appearances by:**

*Shri Avijit Dey, Advocate, appeared on behalf of the assessee*  
*Shri Supriyo Pal, Addl. CIT, Sr. D.R., appeared on behalf of the Revenue*

Date of concluding the hearing : March 02, 2021

Date of pronouncing the order : March 02, 2021

**O R D E R**

This appeal filed by the assessee is directed against the order of ld. Commissioner of Income Tax (Appeals), Siliguri dated 01.02.2019.

2. In this case, the ld. Advocate of the assessee-HUF has moved an application through Email dated 01.03.2021 seeking withdrawal of this appeal on the ground that he has decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the certificate in Form No. 3 as per

Section 5(1) of the Scheme accepting the assessee's declaration under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

**4. In the result, the appeal filed by the assessee is dismissed as withdrawn.**

Order pronounced in the open Court on March 02, 2021.

**Sd/-  
(P.M. Jagtap)  
Vice-President**

***Kolkata, the 2<sup>nd</sup> day of March, 2021***

- Copies to :
- (1) ***Rajesh Kumar Agarwal & Sons HUF,  
C/o. Subash Agarwal & Associates, Advocates,  
Siddha Gibson, 1, Gibson Lane, Suite 213, 2<sup>nd</sup> Floor,  
Kolkata-700069***
  - (2) ***Income Tax Officer,  
Ward-3(3), Darjeeling,  
AJC Bose Road, Ward No. 11, P.O. Darjeeling,  
West Bengal-734001***
  - (3) *Commissioner of Income Tax (Appeals), Siliguri;*
  - (4) *Commissioner of Income Tax- ,*
  - (5) *The Departmental Representative*
  - (6) *Guard File*

*By order*

*Assistant Registrar,  
Income Tax Appellate Tribunal,  
Kolkata Benches, Kolkata*

***Laha/Sr. P.S.***